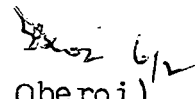
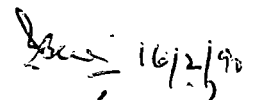


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA/TA/RA/CCP No. 197/90 19⁹⁰H.A. Kazmi & Ors
APPLICANT(S) COUNSELVERSUS
U.O.I.
RESPONDENT(S) COUNSEL

Office Report	Orders
	<u>6.2.90</u> Present: none for the applicant. List before the Bench on 26.2.1990.  (I.K. Rasgotra) Member (A)  (T.S. Oberoi) Member (J) <u>16-2-90</u> MP-419/90 Present: Shri R.K. Relan, Counsel for the Applicant. The del. Counsel for the petitioner the main CA through MP-419/90.. seeks to withdraw the petition. Accordingly the same is dismissed as withdrawn.  (I.K. Rasgotra) Member (A)  (T.S. Oberoi) Member (J)